

Misra, Shri Nityananda  
 Mohite, Shri Yashawantrao  
 Naidu, Shri P. Rajagopal  
 Namgyal, Shri P.  
 Nihal Singh, Shri  
 Panday, Shri Kedar  
 Panigrahi, Shri Chintamani  
 Panika, Shri Ram Pyare  
 Parashar, Prof. Narain Chand  
 Pardhi, Shri Keshao Rao  
 Patil, Shri A. T.  
 Patil, Shri Uttamrao  
 Phulwariya, Shri Virda Ram  
 Poojary, Shri Janardhana  
 Pradhani, Shri K.  
 Ram, Shri Ramswaroop  
 Ramamurthy, Shri K.  
 Ranga, Prof. N. G.  
 Ranjit Singh, Shri  
 Rao, Sri Jagannath  
 Rao, Shri M. Satyanarayan  
 Rath, Shri Rama Chandra  
 Rawat, Shri Harish  
 Roat, Shri Jai Narain  
 Sahi, Shrimati Krishna  
 Satish Prasad Singh, Shri  
 Satya Deo Singh, Prof.  
 Sethi, Shri P. C.  
 Shakyawar, Shri Nathuram  
 Sharma, Shri Kali Charan  
 Sharma, Dr. Shanker Dayal  
 Shastri, Shri Dharam Dass  
 Shastri, Shri Hari Krishna  
 Soren, Shri Hari Har  
 Sreenivasa Prasad, Shri V.  
 Sultanpuri, Shri Krishan Dutt  
 Tewary, Prof. K. K.  
 Thungon, Shri P. K.  
 Tytler, Shri Jagdish  
 Vairale, Shri Madhusudan  
 Venkataraman, Shri R.  
 Verma, Shri Deen Bandhu  
 Vyas, Shri Girdhari Lal  
 Wagh, Dr. Pratap

Yadav, Shri D. P.  
 Yazdani, Dr. Golam  
 Zainul Basher, Shri

MR. DEPUTY-SPEAKER: Subject to correction, the result\* of the division is:-

Ayes — 30; Noes. — 75.

*The motion was negatived.*

MR. DEPUTY-SPEAKER: Now, we take up the Private Member's Business. Shri V. Sreenivasa Prasad.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-THIRD REPORT

SHRI V. SREENIVASA PRASAD (Chamarajanagar): Sir, I beg to move:

"That this House do agree with the Fifty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd February, 1983."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fifty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd February, 1983."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: Now, we shall take up Private Members' Bills. Shri Bhogendra Jha. Absent.

FREE LEGAL AID BILL\*\*

PROF. MADHU DANDAVATE (Rajapur): Sir, I beg to move for leave to introduce a Bill to provide for free legal aid to poor and needy persons involved in criminal cases.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for free legal aid to poor and needy persons involved in criminal cases."

*The motion was adopted.*

PROF. MADHU DANDAVATE: Sir, I introduce the Bill.

\*The following Members also voted for NOES: Sarvshri G. L. Dogra, P. Samnagan, B. V. Desai, R. P. Mahala and Qazi Saleem.

\*\*Published in Gazette of India Extraordinary, Part II, Section 2, dated 25.2.83.